

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.831  
ANSWERED ON 21.07.2022**

**PERFORMANCE EVALUATION OF DDUGJY**

**†831. SHRI RODMAL NAGAR:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has evaluated the performance of the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) across the country;**
- (b) if so, the details along with the outcomes thereof, State-wise including Madhya Pradesh;**
- (c) the number of villages electrified during the last three years and the current year;**
- (d) whether any specific steps have been taken for the electrification of the remaining villages; and**
- (e) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) to (e): The performance of the Deen Dayal Upadyaya Gram Jyoti Yojana (DDUGJY), since then closed on 31.03.2022, was regularly monitored by Ministry of Power, for the entire country including in the State of Madhya Pradesh at various levels from time to time.**

**Following steps were taken by the Government for implementation and completion of the projects:**

- i. At Central level, inter-ministerial Monitoring Committee on DDUGJY headed by the Secretary, Ministry of Power, Government of India monitored the implementation of the scheme. Besides this, the progress of scheme was also being reviewed with the States / Power Utilities in Review, Planning and Monitoring (RPM) meetings of Ministry of Power.**
- ii. At State level, a Committee under the Chairmanship of Chief Secretary monitored the progress to resolve issues relating to implementation. Further, the progress was reviewed on a monthly basis and on a fortnightly basis.**

**.....2.**

- iii. **Rural Electrification Corporation Limited (REC), the nodal agency, monitored implementation of the scheme through its State Offices at field level. The nodal agency has recently appointed third party M/s Ernst & Young LLP, New Delhi for post implementation evaluation of DDUGJY, report of the same is under process.**
- iv. **At District level, (DISHA) District Development Coordination & Monitoring Committee meetings [under the aegis of Ministry of Rural Development and District Electricity Committee (DEC)] headed by senior-most Hon'ble Member of Parliament (Lok Sabha) of the district & other MPs of the district as co-chair with District Magistrate as Convener, reviewed the progress.**

**As reported by the States, all the inhabited un-electrified census villages across the country stand electrified as on 28th April, 2018 under DDUGJY. Under DDUGJY, 18,374 un-electrified census villages were reported to be electrified from 2014-15 till 28.04.2018. State-wise number of villages electrified under DDUGJY is available as Annexure.**

\*\*\*\*\*

**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 831 ANSWERED IN THE LOK SABHA ON 21.07.2022**

\*\*\*\*\*

**STATE-WISE NUMBER OF INHABITED UNELECTRIFIED CENSUS VILLAGES ELECTRIFIED DURING THE FINANCIAL YEAR 2015-16 TO 2018-19.**

<b>Sl. No.</b>	<b>Name of the States</b>	<b>Total</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>1,483</b>
<b>2</b>	<b>Assam</b>	<b>2,732</b>
<b>3</b>	<b>Bihar</b>	<b>2,906</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>1,078</b>
<b>5</b>	<b>Himachal Pradesh</b>	<b>28</b>
<b>6</b>	<b>Jammu &amp; Kashmir</b>	<b>129</b>
<b>7</b>	<b>Jharkhand</b>	<b>2,583</b>
<b>8</b>	<b>Karnataka</b>	<b>39</b>
<b>9</b>	<b>Madhya Pradesh</b>	<b>422</b>
<b>10</b>	<b>Maharashtra</b>	<b>80</b>
<b>11</b>	<b>Manipur</b>	<b>366</b>
<b>12</b>	<b>Meghalaya</b>	<b>1,051</b>
<b>13</b>	<b>Mizoram</b>	<b>54</b>
<b>14</b>	<b>Nagaland</b>	<b>78</b>
<b>15</b>	<b>Odisha</b>	<b>3,281</b>
<b>16</b>	<b>Rajasthan</b>	<b>427</b>
<b>17</b>	<b>Tripura</b>	<b>26</b>
<b>18</b>	<b>Uttar Pradesh</b>	<b>1,498</b>
<b>19</b>	<b>Uttarakhand</b>	<b>91</b>
<b>20</b>	<b>West Bengal</b>	<b>22</b>
	<b>Total</b>	<b>18,374</b>

\*\*\*\*\*